



पश्चिम बंगाल पश्चिम बंगाल WEST BENGAL

94AB 720461



Before the National Green Tribunal

Eastern Zone Bench, Kolkata

Original Application 72/2025/EZ

In the matter of:

Pravash Kumar Das ...Applicant

Versus

State of West Bengal Others Respondents

Affidavit on behalf of Pravash Kumar Das, Respondent No- 09

AFFIDAVIT FILLED BY RESPONDENT NUMBER 09, PRAVASH KUMAR DAS S/O -LATE ATUL KRISHNA DAS, RESIDENT OF VILLAGE- PANAGARH GRAM, P.O. PANAGAR BAZAR, DIST-PASCHIM BARDHAMAN.PIN-713148. WEST BENGAL

1.4 JUN 2025

Pravash Das

SL No	PARTICULARS	ANNEXURS	PAGE	
1.	AFFIDAVITE	A	1	4
2.	Land record and letters of complaints	B	5	8

Filled by PRAVASH KUMAR DAS himself

Residing at Village- Panagarh Gram

P.O. Panagarh Bazar, P.S. Kanksa

District- Paschim Bardhaman, PIN- 713148. West Bengal

e-mail- pravashdas61@gmail.com

Mobile No- 9474545860



14 JUN 2025

Pravash Das.

Before the National Green Tribunal

Eastern Zone Bench, Kolkata

Original Application 72/2025/EZ

In the matter of :

Prakash Das

...Applicant

Versus

State of West Bengal and

Others Respondents

AFFIDAVIT MADE BY PRAVASH KUMAR DAS BY HIMSELF THE RESPONDENT NUMBER IS 09

MOST RESPECTFULLY SHOWETH:

I, Pravash Das alias Pravash Kumar Das S/O Late Atul Krishna Das, age 64 years, by faith Hindu and by occupation documentary film maker and photographer, residing at Village- Panagarh Gram, P.O. Panagarh Bazar, P.S. kankasa District- Paschim Bardhaman. PIN- 713148, West Bengal, do hereby solemnly as under:

1. That I am one of the partner of the pond situated in the village of Prayagpur under the Mouza- Prayagpur, P.S.Kanksa, Block- Kanksa, J.L. No-88, Khatian number- 1056, Dag No-523, Trilokchandrapur Gram Panchayet, District- Paschim Bardhaman. PIN- 713148. West Bengal
2. That, the said pond is total measuring about 0.99 acres situated in Prayagpur village north side of G.T.Road.
3. That, my part is measuring 0.10 acres, during purchasing time it was pond with fully water body willing to fisheries as I have received fishes' years after years, after the purchasing.
4. That, the said pond used in regular basis by the families who are living surrounding the pond as well as also bathing purpose.
5. That, on 25.11.2016 when I am going to Panagarh Bazar in the morning through the G.T.Road suddenly I have seen dumping with rubbishes and other garbage as illegal filling of water body of the said pond in village and Mouza Prayagpur, P.S.Kanksa, Block- Kanksa, J.L. No. 88, L.R.Dag No- 523, District- Paschim Bardhaman of the south



11 4 JUN 2025

Pravash Das

part of the pond without giving me any information me as a partner of said pond. I guess it was happened in the night because before that day there was not seen of anything dumping with rubbish or garbage whenever I passing through the G.T.Road regularly.

- 6. That, I immediately aware to the B.L.L.R.O office, Kanksa Block by a written complaint in the name of the B.L.L.R.O, Kanksa Block has been submitted at the Block Land and Land Reforms Office, Kanksa Block, P.O.Panagarh Bazar, District- Burdwan (Annexed - B) the request to stop illegal filling the water body of the said pond on 25.11.2025, the B.L.L.R.O office was received that complaint on 25.11.2016.
- 7. That, my part of the said pond is unchanged the character same as till today that is pond (Pukur) and same when I purchased the pond. The said pond the L.R. Dag is 523 and Khatian number is 1056 under the Mouza of Prayagpur, P.S.Kanksa, Block- Kanksa J.L.No- 88, District- Paschim Bardhaman in the land record is clearly mentioned of my part is Pond (Pukur) as per the record of the Land and Land Reforms Department as on 04.09.2018 the measuring of my part is 0.1000 acres.
- 8. That, another incident was happened on 07.06.2021 during the passing through the G. T.Road I have seen again tried to illegally filling the water body of the said pond dumping with garbage and rubbishes the south part of the pond in the night because in the day time there was no any person who were done that illegal fillings then further aware to the Block Land and Land Reforms Department, Govt Of West Bengal, Block- Kanksa, P.O.Panagarh Bazar, District- Paschim Bardhaman, PIN- 713148. After the opening of Panagarh Bazar post office I sent another complaint through the registered post(Annexed-B).
- 9. That, my part of the said pond is same as Pond as mentioned in the L. R. Record same as till today that is pond (Pukur). There was not mentioned any change of character of the said pond. The said pond the L.R. Dag is 523 and Khatian number is 1056 under the Mouza of Prayagpur, P.S.Kanksa, Block- Kanksa J.L.No- 88, District- Paschim Bardhaman. That, my part of the said pond is unchanged the character same as till today is pond in the land record is clearly mentioned of my part is Pond (Pukur) as per the record of the Land and Land Reforms Department as on 13.09.2024 and also nothing changing of character till submitting this affidavit as per the land record.
- 10. That, I never accepting or willing to filling of waterbody of said pond in past and future because of it's relating with environment as a human being it's our duty to save environment.

Identified by mp

TINA DAS
Advocate
Regn No. - F-1322241

Pravash Das
PRAVASH KR DAS



SOLEMNLY AFFIRMED AND DECLARED BEFORE ME ON IDENTIFICATION

[Signature]
PADMA DAS
NOTARY



Pravash Das

14 JUN 2025

(Live Data As on 04/09/2018, 16:34:58)

J.L. No. 088 P.S. : Kanksa



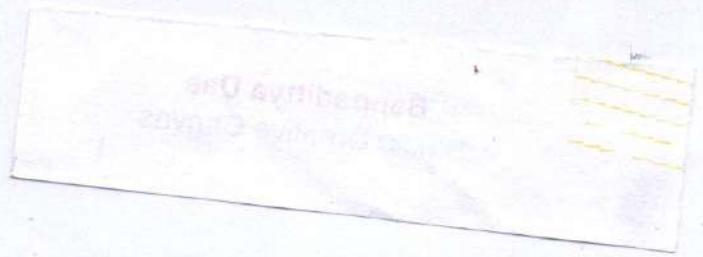
Plot No.	Classification	Total Area of the Plot (Acre)	Plot Map
523	Pond	0.99	

Khatian	Owner Name	Father/Husband	Share	Share Area (Acre)	Remarks
1051	Madina Khatun	Abdul Aje	0.0469	0.0800	Nil
1056	Pravash Kumar Das	Atul Krishna Das	0.1000	0.1000	Nil
1388	Gurugoti Das	Korunamoy Das	0.1250	0.0800	Nil
1458	Munir Ahammad Sekh	Najar Mohammad	0.0820	0.0500	Nil
1475	Sahida Bibi Kaium	Mahammad	0.0391	0.0400	Nil
1506	Basir Ahamed	Najar Mahammad	0.0506	0.0500	Nil
1553	Sagir Ahammad	Najar	0.0293	0.0300	Nil
1554	Hakikkul Nesa Bibi	Sagir	0.0099	0.0100	Nil
1555	Mohammad Safick	Sagir	0.0304	0.0300	Nil
1951	Banshidhar Das	Habu	0.0833	0.0800	Nil
1952	Suryanarayan Das	Laxminarayan Das	0.0833	0.0800	Nil
1954	Satyanarayan Das	Laxminarayan Das	0.0833	0.0800	Nil
2247	Anoara Begum	Md. Tahir	0.5000	0.0500	Nil
2400	Sakina Begum	Md. Rahamatulla	0.0250	0.0300	Nil
2401	Md. Nijamotulla	Rahamatulla	0.0250	0.0200	Nil
2402	Md. Sahematulla Khan	Md. Rahamatulla	0.0250	0.0300	Nil
2403	Md. Sumiyantulla Khan	Md. Rahamatulla	0.0250	0.0200	Nil



(Live Data As on 04/09/2018, 16:34:58)

J.L. No. 088 P.S. : Kanksa



Plot No.	Classification	Total Area of the Plot (Acre)	Plot Map
523	Pond	0.99	

3182	Raju Aich	Babul	0.0196	0.0200	Nil
3183	Bablu Aich	Narendranath	0.0195	0.0200	Nil
3421	Hardial Singh	Sardar Nasib Singh	0.1000	0.1000	Nil
4138	Munir Ahamad	Najar Muhammad	0.0820	0.0500	Nil



Government of West Bengal
Land & Land Reforms Department

Plot information

District: Pachim Burdwan

Block: Kanksa

Mouza: Prayagpur

J.L. No. 088

Police Station: Kanksa

Dag No. 523

Class: Pond

Land Area: 0.99

Earlier Dag No. 523

Khatian	Class	Area	Area Measurement	Owner Details
1051	Pond/Water Body	0.0469	0.08	Madina Khatun, W/o Abdul Ajeje
1056	Pond/Water Body	0.1000	0.10	Pravash Kumar Das, S/O- Late Atul Krishna Das
1388	Land	0.1250	0.08	Gurugoti Das, S/O- Korunamoy Das
1458	Pond/Water Body	0.0820	0.05	Munir Ahammad Sekh, S/O- Najar Mohammad
1475	Pond/Water Body	0.0032	0.00	Sahida Bibi, W/O- Mahammad Kaium Ansary
1506	Pond/Water Body	0.0001	0.00	Basir Ahamed, S/O- Najar Mahammad
1553	Pond/Water Body	0.0293	0.03	Sagir Ahammad, S/O- Najar Muhhamad
1554	Pond/Water Body	0.0099	0.01	Hakikkul Nesa Bibi, W/O- Sagir,
1951	Land	0.0003	0.00	Banshidhar Das, S/O- Habu
1952	Land	0.0025	0.00	Suryanarayan Das, S/O-Laxminarayan Das
1954	Land	0.0833	0.08	Styanarayan Das, S/O- Laxminaran Das
2400	Pond/Water Body	0.0250	0.03	Sakina Begam, W/O- Md. Rahamatulla,
2801	Pond/Water Body	0.0250	0.02	Md. Nijamotulla, S/O- Rahamatulla,

Government of West Bengal
Land & Land Reforms Department

Plot information

District: Pachim Burdwan

Block: Kanksa

Mouza: Prayagpur

J.L. No. 088

Police Station: Kanksa

Dag No. 523

Class: Pond

Land Area: 0.99

Earlier Dag No. 523

2802	Pond/Water Body	0.0250	0.03	Md. Sahematulla Khan, S/O- Md. Rahamatulla
2403	Pond/Water Body	0.0250	0.02	Md. Sumiyantulla Khan, S/O- Md. Rahamut
3182	Land	0.0196	0.02	Raju Aich, S/O- Babul Aich
3183	Land	0.0195	0.02	Bablu Aich, S/O- Narendranath
3421	Land	0.1000	0.10	Hardial Singh, S/O- Sardar Nasib Singh,
4138	Pond/Water Body	0.0820	0.05	Munir Ahamad, S/O-Najar Muhammad
4819	Land	0.0202	0.02	Anisha Begum, W/O Sahauatulla Khan,
4850	Land	0.0404	0.04	Ramrup Roy, S/O- Gunadhar Roy,
4859	Land	0.0402	0.04	Amrita Nag, W/O- Ramrup
4873	Land	0.0227	0.02	Md. Sahanatulla Khan, S/O Md. Rahamatulla,
5398	Pond/Water Body	0.5000	0.05	Abdul Raja, S/O Aziz
5418	Pond/Water Body	0.0195	0.02	Mehamud Ansari, S/O Kaium Ansari,
5542	Land	0.0808	0.08	Sahela Banu, W/O Abdul Raja,
5563	Pond/Water Body	0.0164	0.02	Samsul Ansari, S/O Kaium
5662	Pond/Water Body	0.0505	0.05	Naz Parvin, W/O Md. Mustakim
5841	Land	0.0200	0.02	Sufiantulla, S/O Rahamatulla

প্রতি

বি এল এল আর ও

কাঁকসা ব্লক

পোঃ- পানাগড় বাজার

জেলাঃ- বর্ধমান।

পিনঃ- ৭১৩১৪৮

বিষয় - বেআইনি পুকুর ভরাট

তারিখ:- ০৭.৬.২০২১

মাননীয় মহাশয়

আমার বিনীত নিবেদন এই যে, প্রয়াগপুর মৌজায় ৫২৩ দাগ নম্বরের পুকুরটির আমি একজন অংশীদার। আজকে সকালবেলা পানাগড় বাজার যাওয়ার সময় হঠাৎ করে লক্ষ্য করি যে পুকুরটি ভরাট করার জন্য কে বা কারা প্রচুর পরিমাণে মাটি ফেলে রাখা আছে। আপনার নিকট আমার আবেদন ওই পুকুরটি ভরাট থেকে বিরত করতে যথোপযুক্ত আইনি ব্যবস্থা গ্রহণ করে বাধিত করবেন।

নিবেদক

ইতি

প্রবাস দাস

প্রভাস দাস

ঠিকানা:

গ্রাম- পানাগড় গ্রাম

পোঃ - পানাগড় বাজার

জেলাঃ বর্ধমান।

পিনঃ ৭১৩১৪৮

<Duplicate> RL PANAGARH BAZAR
RL A RM452344722IN
Counter No:1, CP-Code:PBR
To: B.L.L.R.O,
PANAGARH BAZAR, PIN:713148
From: PRAVASH DAS, PANAGARH BAZAR
Wt:20grams,
Amt:22.00 ,07/06/2021 ,11:12
<<Track on www.indiapost.gov.in>>



To

The B.L.L.R.O

Kanksa Block,

P.O.Panagarh Bazar,

District- Burdwan.

Sub: Illegal filling of pond

Respected Sir,

With due respect I would like to inform you that I am a partner of a pond in Mouza of Prayagpur,

Plot Number-523. Today in the morning when I passing through the said pond suddenly I found that who has or who have illegally tried filling that pond with the soil.

Therefore, I would like to requesting you that kindly take a legal action to stop further illegal filling of pond and obliged.

Yours faithfully

Pravash Das

Dated: 25.11.2016

Address: Village- Panagarh,

Post Office- panagarh Bazar

District- Burdwan.

PIN-713148

BY REGD POST

To

Date; 09.06.2022

The B.L.L.R.O

Kanksa Block,

P.O.Pnagarh Bazar,

District- Burdwan.

Sub: Illegal filling of pond

Respected Sir

With due respect that I am one of the partners of a pond situated in the Mouza of Prayagpur and the Plot number is 523. Today morning when passing through the above-mentioned pond I saw suddenly some man or some men have tried to illegally filling of said by the soil.

I would like to request you that kindly take a legal action to stop this illegal fillingthe pond and obliged.

Yours faithfully

Pravash Das

Address:

Village- Panagarh Gram

Post- Panagarah Bazar

District: Burdwan.

PIN- 713148